

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

O R D E R

No: 700

Dated: 30-08-2018

Subject: Placement of Secretaries in Selection Grade and Special Grade with retrospective effect in terms of Government order No. 823-LD(A) of 2018 dated 06.02.2018.

Whereas the State Government vide Order No. 3398-LD(A) of 2016 dated 13.12.2016 created two posts of Secretaries in the Selection Grade and three posts of Secretaries in the Special Scale in the pay scales of Rs.12000-16500 (pre-revised) and Rs. 14300-18300 (Pre-revised) respectively.

Whereas, in pursuance of the aforesaid Government Order, the eligible officers were placed in the Selection Grade and Special Scale vide the High Court Order Nos. 1428-1429 dated 30.01.2018 notionally with effect from the date of the creation of the posts and monetarily with effect from the date of the order of promotion.

Whereas, the State Government has, vide Order No. 823-LD(A) of 2018 dated 06.02.2018, issued in compliance to the directions of the Hon'ble Supreme Court in Special Leave Petition titled State of J&K and ors Vs Tarsem Kumar Kumar Arora and ors, clarified that the posts created vide Government Order No. 3398-LD(A) of 2016 dated 13.12.2016 shall and shall always be deemed to have been created with effect from 01.04.2012.

In pursuance of the Government Order No. 823-LD(A) of 2018 dated 06.02.2018, and on the recommendations of the Hon'ble Committee for High Court Staff as approved by Hon'ble the Chief

Justice, the retrospective placement/promotion of the Secretaries in the Selection Grade and the Special Scale is ordered in the following manner:-

- 1) S/Shri Chuni Lal and Mohd. Latief Beigh, Joint Registrar (retired) shall be deemed to have been placed in the Special Scale of Secretaries in the pay scale of Rs. 14300-18300 (pre-revised) [PB-4 37400-67000-+GP 8700 (sixth pay commission grade)] retrospectively w.e.f. 28.07.2013.
- 2) Shri Tarsem Kumar Arora, Secretary (Joint Registrar) is placed in the Selection Grade of Secretaries in the pay scale of Rs. 12000-16500 (pre-revised) [PB-3 15600-39100-+GP 7600 (sixth pay commission)] retrospectively w.e.f. 01.04.2012 and thereafter in the Special Scale of Secretaries in the pay scale of Rs. 14300-18300 (pre-revised) [PB-4 37400-67000-+GP 8700 (sixth pay commission)] retrospectively w.e.f. 28.07.2013.
- 3) Shri Satinder Singh, Secretary (Joint Registrar) is placed in the Selection Grade of Secretaries in the pay scale of Rs. 12000-16500 (pre-revised) [PB-3 15600-39100 + GP 7600 (sixth pay commission)] retrospectively w.e.f. 01.04.2012 and thereafter in the Special Scale of Secretaries in the pay scale of Rs. 14300-18300 (pre-revised) [PB-4 37400-67000-+GP 8700 (sixth pay commission)] retrospectively w.e.f. 01.12.2016.
- 4) Shri Tasaduq Hussain Qadiri, Secretary is placed in the Selection Grade of Secretaries in the pay scale of Rs. 12000-16500 (pre-revised) [PB-3 15600-39100-+GP 7600 (sixth pay commission)] retrospectively w.e.f. 28.07.2013 and thereafter in the Special Scale of Secretaries in the pay scale of Rs. 14300-18300 (pre-

revised) [PB-4 37400-67000-+GP 8700 (sixth pay commission)]
retrospectively w.e.f. 01.04.2017.

5) S/Shri Anil Kumar Raina, R.S.Billowria, Syed Mujtaba Hussain and
Tilak Raj Sharma (Secretaries) are placed in the Selection Grade
of the Secretaries in the pay scale of Rs. 12000-16500 (pre-
revised) [PB-3 15600-39100-+GP 7600 (sixth pay commission)]
retrospectively w.e.f. 28.07.2013, 28.07.2013, 01.12.2016 and
01.04.2017 respectively.

By Order.

20/08/18
(Sanjay Dhar)

Registrar General

No: 34976-85/G.S Dated: 30-08-2018

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar, for information.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
5. Central Project Coordinator, e-Courts, with the direction to upload the same on the
website.
6. Chief Accounts Officer, High Court of J&K, Srinagar.
7. Accounts Officer, High Court wing, Jammu/Srinagar
....for information and necessary action.
8. S/Shri _____
...for information and compliance.
9. Order Book.

20/08/18
Registrar General